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Title : Problems being faced by Seventy thousand Primary Teachers Training students in West Bengal due to Kolkata High Court's order.

SHRI BASU DEB ACHARIA (BANKURA): Madam Speaker, I am raising an issue pertaining to 70,000 PTTI trainees who have completed training in various Primary Teacher Training Institutes of West Bengal. These training institutes were set up by enacting a legislation in the Assembly by the Government of West Bengal. But subsequently, the Calcutta High Court gave a verdict against these training institutes and the certificates issued by these training institutes were declared as null and void.

Now in the past, there was an attempt to resolve this issue. An Ordinance was promulgated by the Government of India in 2007 but that Ordinance was allowed to be lapsed. Now the matter is lying with the Central Government. The Education Minister as well as the Chief Minister of West Bengal have written to the Union Minister of Human Resource Development for resolution of this issue. The same problem was there with some other States where these problems have been resolved. But in the case of West Bengal, 70,000 students are facing this problem. Many of the schools have been rendered teacher-less. The Leader of the House, Shri Pranab Mukherjee is also aware of this.

I urge upon the Government to take initiative to resolve this issue so that 70,000 students who have received training and have passed out from these institutions could be helped. The problem in regard to affiliation from NCTE should be resolved forthwith so that the uncertainty that is prevailing amongst the students could be ended.[\[R2\]](#)

**अध्यक्ष महोदया:** श्रीमती सुषमा स्वराज एक महत्वपूर्ण मुद्दा उठाना चाहती हैं, उनके साथ श्री आदित्यनाथ योगी एसोसियेट कर दें।